

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 1590
TO BE ANSWERED ON 27.11.2019

Contracts for Coking Coal Imports

1590. DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of COAL be pleased to state:

- (a) whether the coal ministry is planning to get contracts for coking coal import at competitive prices instead of its earlier plan to go for outright purchase of coal mines;
- (b) if so, the details thereof;
- (c) the quantity of coal imported during the last three years, variant-wise; and
- (d) whether the percentage of demand of coal, variant-wise is met by domestic supply, if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a)&(b): No, Sir. As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty.

(c): The quantity of coal imported during the last three years is given below:-

Import of Coal (MT)			
Year	Coking	Non Coking	Total
2016-17	41.64	149.31	190.95
2017-18	47.00	161.27	208.27
2018-19 (P)	51.84	183.40	235.24

(d): The entire demand of coal is not met from domestic production as the supply of high quality coal/ coking coal (low-ash-coal) in the country is limited and thus no option is left but to resort to import of coking coal. Further, coal imported by power plants designed on imported coal and high grade coal required for blending purposes cannot be substituted by domestic coal.

Domestic supply as a percentage of Total Demand/Supply (2018-19)
Quantity in Million Tonnes

	Total Coal	Domestic Supply Coking	% Share	Domestic Supply Non-Coking	% Share
Total actual Demand/Supply	969.14	17.50	1.81	716.40	73.92
